

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORDERS OF THE BENCH**

**Date of Order: 30.11.2012**

**OA No. 287/2012**

Mr. P.N. Jatti, counsel for applicants.

Mr. Tanveer Ahmed, counsel for respondents.

In pursuance to the directions issued by this Bench of the Tribunal on 29.08.2012, the learned counsel for the respondents placed before us the result of the applicant under sealed cover.

2. We have perused the result of the applicant. Upon perusal of the result, it appears that the applicant Shri Ummed Singh is not successful in the examination. In view of this fact, this Original Application has become infructuous.

3. Accordingly, the Original Application stands dismissed as having become infructuous. The interim order issued by this Bench of the Tribunal on 03.05.2012 stands vacated forthwith.

4. The result of the applicant is returned back to the learned counsel for the respondents after keeping the same in the sealed cover.

*Anil Kumar*  
(ANIL KUMAR)

MEMBER (A)

*K. S. Rathore*  
(JUSTICE K.S. RATHORE)  
MEMBER (J)

Kumawat